

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 7304-- JK (LD) of 2026

DATED:- 16 - 06 - 2026

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

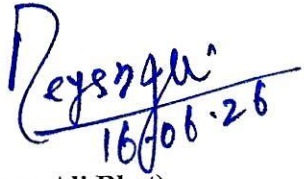
Commissioner/Secretary to Government

Dated:- 16- 06 - 2026

No:-LAW-OIC/6/2026

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


16/06-26

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.7304-JK (LD) of 2026 dated 16.06.2026

S.No.	Type	No	Year	Petitioner	Respondent	OIC
1	WPC	2380	2025	Naseer Ahmad Bhat	UT of J&K	Indu Kanwal Chib, JKAS Deputy Commissioner Bandipora
2	WPC	2573	2025	Traders Fedration Sumbal through Nazir Ahmad Reshi	UOI & Ors	Indu Kanwal Chib, JKAS Deputy Commissioner Bandipora
3	WPC	2578	2025	Inhabitants of Panchayat Halqa Gundi Nowgam	UT of J&K	Indu Kanwal Chib, JKAS Deputy Commissioner Bandipora
4	WPC	2555	2025	Ab Majid Khan	UT of J&K	Indu Kanwal Chib, JKAS Deputy Commissioner Bandipora
5	OA	1275	2025	Manzoor Ahmad Awan	UT of J&K	Indu Kanwal Chib, JKAS Deputy Commissioner Bandipora
6	WPC No.	270	2025	Ghulam Rasool Parray	UT of J&K	Syed Shabber Sarwar Tehsildar Sumbal
7	WPC	10	2025	Inhabitants of Village watapora	UT of J&K	Indu Kanwal Chib, JKAS Deputy Commissioner Bandipora
8	CP No.	302	2025	Abdul Hamid Bhat Vs Ut of Jk	UT of J&K	Indu Kanwal Chib, JKAS Deputy Commissioner Bandipora
9	WPC	2847	2025	Mohd Sayed	UT of J&K	Indu Kanwal Chib, JKAS Deputy Commissioner

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						Bandipora
10	CCPS	361	2025	Meena Koul and Shaji Raina	UT of J&K	Indu Kanwal Chib, JKAS Deputy Commissioner Bandipora
11	WPC	59	2025	Inhabitants of Shah e Hamdaan Colony Hajin VS UT OF JK	UT of J&K	Abdul Rouf Ul Wasee Deva Tehsildar Hajin
12	OWP	132	2017	Mushtaq Ahmad Tantary	UT of J&K	Indu Kanwal Chib, JKAS Deputy Commissioner Bandipora
13	WPC	2921	2025	Tariq Ahmad Khan	UT of J&K	Indu Kanwal Chib, JKAS Deputy Commissioner Bandipora
14	WPC	3227	2025	Abdul Rashid Lone	UT of J&K	Zaffar Husson Shawl (JKAS) Additional Deputy Commissionier Bandipora
15	WPC		2025	Bashir Ahmad Dar	UT of J&K	Indu Kanwal Chib, JKAS Deputy Commissioner Bandipora
16	WPC	3033	2025	Gh Mohd Bhat	UT of J&K	Indu Kanwal Chib, JKAS Deputy Commissioner Bandipora
17	WPC	3084	2025	Ab Gaffar Bhat	UT of J&K	Firdous Ahmad Qadri Tehsildar Aloosa
18	WPC	3166	2025	Mrs Kareena Jamwal	UT of J&K	Indu Kanwal Chib, JKAS Deputy Commissioner Bandipora
19	CCPS	436	2025	Mukhtar Ahmad Mir	UT of J&K	Syed Shabber Sarwar

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						Tehsildar Sumbal
20	WPC	70	2026	Ali Mohd Shalla	UT of J&K	Indu Kanwal Chib, JKAS Deputy Commissioner Bandipora
21	WPC	143	2026	Noor Mohammad Shah	UT of J&K	Shabir Ahmad Wani JKAS, Assistant Commissioner Revenue Bandipora
22	WPC	140	2026	Wali Mohammad Mir	UT of J&K	Shabir Ahmad Wani Assistant Commissioner Revenue, Collector Land Acquisition Bandipora
23	WPC	171	2026	Ghulam Hassan Wani	UT of J&K	Zaffar Husson Shawl (JKAS) Additional Deputy Commissioiner Bandipora
24	WPC	72	2026	Manzoor Ahmad Rather	UT of J&K	Indu Kanwal Chib, JKAS Deputy Commissioner Bandipora
25	WPC	261	2026	.Mst Zareefa Begum	UT of J&K	Zaffar Husson Shawl (JKAS) Additional Deputy Commissioiner Bandipora
26	WPC	262	2026	Guhlam Nabi Dar	UT of J&K	Zaffar Husson Shawl (JKAS) Additional Deputy Commissioiner Bandipora
27	WPC	473	2026	Ruqiya Begum	UT of J&K	Zaffar Husson Shawl (JKAS) Additional Deputy Commissioiner

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						Bandipora
28	WPC	455	2026	Mohammad Shafi Tass	UT of J&K	Firdous Ahmad Qadri Tehsildar Aloosa
29	WPC	670	2026	Gulzar Ahmad Khan	UT of J&K	Indu Kanwal Chib, JKAS Deputy Commissioner Bandipora
30	LPA		2026	Mohammad Yasin Khan	UT of J&K	Zaffar Husson Shawl (JKAS) Additional Deputy Commissioner Bandipora
31	WPC	528	2026	Inhabitants of Village Lamin Chewa	UT of J&K	Indu Kanwal Chib, JKAS Deputy Commissioner Bandipora
32	WPC	509	2026	Noora Begum	UT of J&K	Firdous Ahmad Qadri Tehsildar Aloosa
33	CCPS	97	2026	Gh Mohammad Dar	UT of J&K	Indu Kanwal Chib, JKAS Deputy Commissioner Bandipora

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